

F. No. J-16/1/2019-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated 26<sup>th</sup> September, 2019

**ORDER**

The President is pleased to accept the resignation of Shri Ram Lal Gupta, Advocate who figure as Senior Panel Counsel, as mentioned under column-II in table 'A' below, with effect from the date as mentioned under column-IV, consequently, his name occurring in this Department's Order as mentioned under column-III in table 'A', stands deleted:

**Table 'A'**

| Name of Advocate (S/Shri) | Name of Court & Category of Panel  | Detail of concerned order of empanelment  | Date of acceptance of resignation (w.e.f.) |
|---------------------------|--|---|--|
| I                         | II   | III                                       | IV   |
| Ram Lal Gupta             | Senior Panel Counsel for Central Administrative Tribunal, Chandigarh Bench | J-11017/25/2018-Judicial dated 22.11.2018 | 25.02.2019                                 |

2. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:**

1. PS to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. Shri Chetan Mittal, Asst. SGI, Punjab & Haryana High Court at Chandigarh.
3. Shri Sanjay Goyal, Sr. CGSC for CAT, Chandigarh Bench, R/o # 11, Sector-10 A, Chandigarh.
4. Shri Ram Lal Gupta, Advocate, R/o #1290, Sector-44 B, Chandigarh.
5. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Guard File with 5 spare copies.

  
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